

**HIGH COURT OF JAMMU AND KASHMIR  
AT JAMMU  
(Through Virtual Mode)**

CRR No. 59/2013

Sudesh Singh

.....Petitioner(s)

Through :- Mrs. Garima Gupta, Advocate.

v/s

State and others

...Respondent(s)

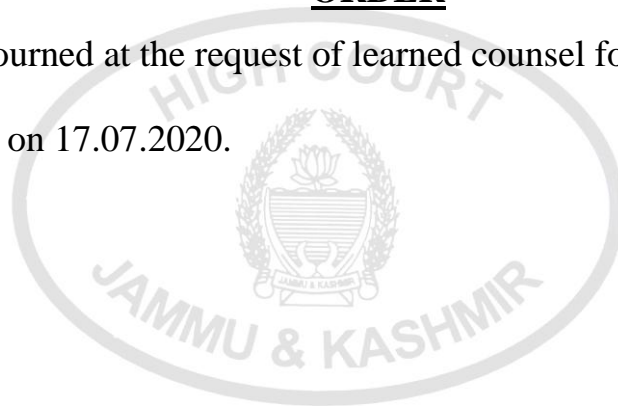
Through :- Mr. Jagpaal Singh, Advocate.

**Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE**

**ORDER**

Adjourned at the request of learned counsel for the petitioner.

List on 17.07.2020.



**(Puneet Gupta)  
Judge**

Jammu  
16.06.2020  
Tarun